

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 474**  
TO BE ANSWERED ON 13.12.2018

**PERSONDAYS UNDER MGNREGS**

**474. PROF. SAUGATA ROY:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Union Government has received any request from State Governments to increase the persondays of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) workers;
- (b) if so, the details thereof and the action taken thereon;
- (c) whether the Union Government proposes to hike the wages of MGNREGS workers; and
- (d) if so, the details thereof?

**ANSWER**  
**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a) & (b): Andhra Pradesh, Himachal Pradesh and Telangana have requested to increase the persondays of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) workers during FY 2018-19. The details of persondays increased are as under:

| State            | Persondays as per agreed to labour budget (In Lakh) FY 2018-19 | Increased Persondays (In Lakh) FY 2018-19 |
|------------------|--|---|
| Andhra Pradesh   | 2000   | 2200                                      |
| Himachal Pradesh | 98   | 250                                       |
| Telangana        | 1000   | 1300                                      |

(c) & (d): Wage rates for workers under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 are notified and revised annually based on Consumer Price Index-Agricultural Labourers (CPI-AL) by the Central Government in accordance with the provisions of Section 6(1) of the Mahatma Gandhi NREGA. The revised wage rates are made applicable from 1<sup>st</sup> April of the year. The CPI (AL) is published by Labour Bureau, Shimla.

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